granted for jobs for which a large number of qualified Indians are available. Suitable instructions/guidelines have been issued to the Indian Missions abroad to effectively regulate Employment and Business Visa regimes and ensure that these are issued strictly as per prescribed norms. Persons who are already in India had been directed to exit by 31.10.2009 (extendable for a short period in respect of persons engaged in some strategic/sensitive projects) and where permissible, seek re-entry on appropriate visa.

Transfer of land to an educational institution

*99. SHRI PRASANTA CHATTERJEE: SHRI TARINI KANTA ROY:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that illegal 'No Objection Certificates' were issued to an educational institution for transfer of land near the 33 Corps in Sukna, Darjeeling; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) A 'No Objection Certificate' was issued by HQ 33 Corps on 6.2.2009 for constructing an educational institution on land adjoining Army areas. As this was contrary to an earlier decision, a Court of Inquiry has been ordered by HQ Eastern Command to investigate the circumstances in which the NOC was allowed to be given. The Court of Inquiry to investigate the matter is currently in progress.

Grant of visa to workers from China

*100. SHRIMATI MOHSINA KIDWAI: SHRI N. K. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that a large number of unskilled and semi-skilled workers from China are working in various sectors in the country;

(b) if so, the details thereof;

(c) on what grounds, Government has granted visas to Chinese workers to work in various fields/sectors in India;

(d) whether the permission to Chinese workers to work in India is posing serious security concern; and

(e) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. In the present liberalized economic environment Indian companies/organisations are awarding work for execution of projects/contracts to foreign companies, including Chinese companies. This has resulted in inflow of foreign nationals, including Chinese nationals, for execution of projects/contracts in